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(b) and (c). A Court of Inquiry has been set-up to enquire into the accident. The Court has been requested to submit its report by 30.4.1990.

(d) The safe operations by the Airlines, is monitored by the Government to prevent recurrence of such accidents.

Licences for Liquor Manufacture

1296. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the Minister of PETRO-LEUMAND CHEMICALS be pleased to state:

(a) whether the power to issue licences has been taken over completely from the States;

(b) the reasons therefor;

(c) whether there is any proposal to share with the State Government's power to issue licences for liquor manufacture; and

(d) if not, the reasons therefor?

THE MINISTEROF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) to (d). The powers to grant licences for manufacture of alcoholic liquor vest exclusively with the Central Government. These are derived by virtus of amendment to the I (D&R) Act, bringing alcohol industry as Item No. 26 of the First Schedule to the said Act and there is no proposal under consideration of the Government at present to share these powers with the State Governments.

[Translation]

Scheme for Development of Chemical Industry

1297. SHRI BALESHWAR YADAV: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: (a) whether Government have prepared any scheme for the development of Chemical Industry;

(b) if so, the details thereof and the time by which it is likely to be implemented; and

(c) if not, the steps proposed to be taken by Government for the development of Chemical Industry?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) to (c). A perspective plan for Chemical Industry (upto year 2000 A.D.) has been prepared with a view to help the industry in planning its furture growth. It will also help the Government in evaluating and planning the industrial development in the chemical sector.

Copies of the plan are available in Parliament Library.

[English]

Passenger Trains from Talcher to New Deihi, Calcutta and Puri

1298. SHRI BHAJAMAN BEHERA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the railway line upto Talcher in Orissa is confined to goods/freight traffic;

(b) whether there has been persistent public demand to introduce passenger trains from Talcher to New Delhi, Calcutta and Puri;

(c) whether Government propose to introduce the above trains services; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI